

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
: SHRI SANJAY PURI – MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.09.2023 AT 10:15 A.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(CAA)/4/230/AMR/2023		230	Continental Coffee Pvt Ltd (Demerged Company) & CCL Products (I) Ltd (Resulting Company)

**ORDER**

Ms.Devangi, Ld. PCS for the Petitioner Companies and Ms.Kiranmayee, Ld. Counsel for the Income Tax Department present. The Ld. Counsel for the IT department submits that they have filed report with no objection to allow the scheme. Hence, for hearing, list the matter before the regular bench, on 10.10.2023.

*Self-*  
**MEMBER TECHNICAL**

*Self-*  
**MEMBER JUDICIAL**